

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (IB)-107(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.06.2018**

NAME OF THE PARTIES: Tristar Container Services (Asia) Pvt. Ltd.

**v/s.**

Elektrans Shipping Pvt. Ltd.

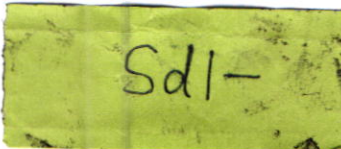
SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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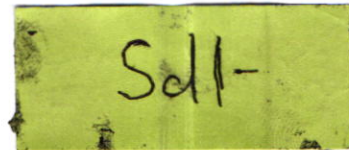
**Order**

9. C.P. (IB)-107(MB/2018)

Wrongly on Board.



V. NALLASENAPATHY  
Member (Technical)  
Date : 18.06.2018



BHASKARA PANTULA MOHAN  
Member (Judicial)